

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1724
ANSWERED ON:05.03.2015
IRREGULARITIES UNDER RGGVY
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Will the Minister of POWER be pleased to state:

- (a) the details of various agencies involved in implementation of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in the country including Maharashtra and West Bengal, State-wise;
- (b) whether the Government is aware of the shortcomings/irregularities in the implementation of RGGVY by these agencies in the country during the Twelfth Plan period;
- (c) if so, the details thereof, State-wise; and
- (d) the steps taken/to be taken by the Government to check the same and action taken against the erring agencies?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a) : The State wise details of various agencies involved in RE component of Deen Dayal Upadhyaya Gram Jyoti Yojana (erstwhile RGGVY) including Maharashtra and West Bengal, are at Annex.

(b) to (d) : The performance under DDUGJY (erstwhile RGGVY) is generally satisfactory. However, the progress of RGGVY has been affected in some of the States due to the following reasons:

- i) Delay in forest clearance.
 - ii) Delay in land acquisition.
 - iii) Limited number of professional agencies available for execution of turnkey contracts in rural areas.
 - iv) Poor upstream rural electricity infrastructure.
 - v) Delay in finalization of BPL lists.
 - vi) Difficult terrain.
 - vii) Law & order problem including Maoist Violence in some States.
- The scheme is periodically monitored for sanctions, implementation, energisation and socio-economic impact etc. at different level. Briefly the steps taken are as follows:

Government of India has set up an inter-Ministerial Monitoring Committee headed by Secretary (Power), Government of India, which periodically meets to sanction projects and reviews progress of implementation.

Ministry of Power and REC regularly monitor the execution of erstwhile RGGVY in detail centrally at Delhi and also conducting meeting in various States with all the stakeholders; the concerned State Governments, State Power Utilities and Implementing Agencies for expeditious implementation of the scheme as per the agreed schedule.

The States also hold monthly meeting under the chairmanship of Chief Secretary to resolve the bottlenecks in implementation of erstwhile RGGVY.

District Committees have been set up in all the States to monitor the progress of rural electrification works.

In addition, the State Governments and respective DISCOMs also monitor the progress of erstwhile RGGVY with implementing agencies and turnkey contractors. Field officers of REC also participate in such meetings.